| | Annexure - 1 Balaji Lifestyle Technologies Private Limited; Liquidation commenced on 16.03.2023; Secured financial creditors (other than financial creditors belonging to any class of creditors) Balaji Lifestyle Technologies Private Limited - in Liquidation (As on 30.12.2023) | | | | | | | | | | | | | | |
|--------|--|------------------------------|----------------|-----------------------------|--------------------|--|--|---------------------------------------|-----------------------------------|--|----------------------------------|--|-----------------------------|--|---|
| S. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | | | | | | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| 1 | UCO Bank | 07.12.2023 | 45,916,687.89 | 45,830,961.36 | Secured | ₹ 0.00 | YES Refer Note-5 | ₹ 0.00 | ₹ 0.00 | 63.85% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 85,726.53 | as per Regulation 21 (A) (3) of Liquidation Regulation Where a secured creditor fails to comply with sub-regulation (2), the asset, which is subject to security interest, shall become part of the liquidation estate |
| 1 | 1 Total | | 45,916,687.89 | 45,830,961.36 | | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | 63.85% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 85,726.53 | - |

Note :

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.

2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.

3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

4. Security interest on:

Primary Security :-

a) Hyothecation of all stock in favour of M/s Balaji Lifestyle technologies pvt ltd

Collateral Security :-

a) Commercial Shop No. S1 & S2 at Top Floor, Shubham Tower, Plot No. A-3, Subhash Nagar Shopping Center, Shastri Nagar, Jaipur; Total Area-500 Sq. Feet in the name of company M/s Balaji Lifestyle TechnologiesPvt Ltd

b) Commercial Shop No.S3, at Top Floor, Shubham Tower, Plot No. A-3, Subhash Nagar Shopping Center, Shastri Nagar, Jaipur; Total Area-198.95 Sq.Feet in the name of company M/s Balaji Lifestyle Technology Pvt Ltd

5. UCO Bank was excluded from SCC as per 1st Regulation 31A of Liquidation process regulation, 2016 a secured creditor who has not relinquished his security interest under section 52 shall not be part of the consultation committee. thereafter as per Regulation 21 (A) (3) of Liquidation Regulation Where a secured creditor fails to comply with sub-regulation (2), the asset, which is subject to security interest, shall become part of the liquidation estate